

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5467 /A.

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Helen Dawngliani,
Registrar,
Gauhati High Court, Aizawl Bench

Sub:- Extension of Commuted leave. Dated Guwahati, 16 ^{HL} September, 2019

Ref:- Your note dated 12.09.2019

Madam,

With reference to the above, I am directed to inform you that, the prayer for extension of commuted leave by 23 (twenty three) days w.e.f. 12.09.2019 to 04.10.2019 on medical ground of Shri K.L. Liana, Presiding Officer, MACT, Aizawl, Mizoram has been granted. Further, Shri Liansangzuala, Addl. District & Sessions Judge, Aizawl Judicial District, Aizawl has been assigned to take up the charge of the Court and office of Presiding Officer, MACT, Aizawl, Mizoram.

Shri K.L. Liana, Presiding Officer, MACT, Aizawl, Mizoram, may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)
Memo NO.HC.VII-21/2008/5468 /A, dated 16.9.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

REGISTRAR (VIGILANCE)

16/9/19
Rolo